

BUSINESS ADVISORY COMMITTEE

TWELFTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 20th December, 1967.

2. The Committee recommend that to provide additional time for disposal of urgent Government legislative and other business including discussion on the International Situation, the lunch hour may be dispensed with on the 21st, 22nd and 23rd December, 1967.

3. The Committee further recommended that motion for concurrence in the recommendation of Rajya Sabha for reference of the Monopolies and Restrictive Trade Practices Bill, 1967 to a Joint Committee may be disposed of by the House without any discussion.

4. The Committee also recommend that the House may sit from 6-30 P.M. to 8 P.M. on Thursday, the 21st, Friday, the 22nd and Saturday, the 23rd December, 1967 to dispose of the following business:—

- (i) Discussion on earthquakes in Western India to be raised by Shri Madhu Limaye and others;
- (ii) Discussion on Statement on flood situation in the country on a motion given notice of by Shri Kanwar Lal Gupta and others;
- (iii) Discussion on the motion relating to the West Bengal given notice of by Shri P. Ramamurti and others; and
- (iv) Statement by Prime Minister on communal harmony in the country.

5. The Committee also recommend that discussion on the Interim and Final Reports of Dr. Hazari on Industrial Licensing may be put down during the first week of the next session of Lok Sabha. }

NEW DELHI;

December 20, 1967.

Agrahayana 20, 1889 (Saka).

N. SANJIVA REDDY,

Chairman,
Business Advisory Committee.